

**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL (NGT), SOUTHERN BENCH,  
CHENNAI**

**ORIGINAL APPLICATION NO.199/2021(SZ) & I.A No 96 of 2022 (SZ)**

**IN THE MATTER OF**

Sri Shankar Narayanan Bala Krishnan & Ors

..... Applicant (s)

Vs

State of Telangana & Ors

.....Respondent (s)

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Date: 27.10.2025

Place: Chennai

  
Counsel for CPCB – R3

**ACTION TAKEN REPORT OF CENTRAL POLLUTION CONTROL BOARD (CPCB)  
IN COMPLAINT TO THE DIRECTION OF HON'BLE NGT, (SZ) ORDER DATED  
06.08.2025 IN O.A NO.199/2021 & IA No 96 of 2022 (SZ)**

**1.0 Background**

Hon'ble NGT vide order dated 06.08.2025 has, directed in para 1 & 2 are represented below:

*Para 1: Even in our earlier order, we have asked the Central Pollution Control Board (CPCB), Telangana State Pollution Control Board and Greater Hyderabad Municipal Corporation (GHMC) to join hands and bring a workable solution as per the established guidelines.*

*Para 2: However, today, there seems to be a change of counsel to represent the CPCB. We feel it appropriate that the Chairman, CPCB would step in at this point of time to convene a meeting between the authorities and engage IIT – Bombay and arrive at a solution, which can be executed smoothly in dealing with the legacy as well as the fresh waste generated.*

*Para 7: Post the matter on 28.10.2025 for final hearing*

**2.0 Action Taken by CPCB**

**2.1 Meeting with the Authorities (Telangana Pollution Control Board and Greater Hyderabad Municipal Corporation)**

In compliance to Hon'ble NGT order dated 06.08.2025, CPCB convened a meeting on 14.10.2025 through video conference under the chairmanship of Chairman, CPCB with the officials of Telangana State Pollution Control Board (TGPCB), Greater Hyderabad Municipal Corporation (GHMC) and Prof. D. N Singh, IIT Mumbai (who had prepared the Report on Jawahar Nagar dumpsite).

CPCB made a detailed presentation highlighting the status of capped legacy waste dumpsite at Jawahar Nagar, Hyderabad, findings and recommendations of the Expert Group, constituted as

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per NGT Directions related to remediation of capped legacy waste dumpsite. Based on the deliberations, following action points were decided upon:

- i. IIT Mumbai shall provide a solution to the problems faced in the Jawahar Nagar dumpsite. Brief report on the same shall be submitted before October 28, 2025 by IIT Mumbai.
- ii. The solution, as provided by IIT Mumbai, may be implemented by GHMC. The entire cost shall be borne by GHMC.
- iii. CPCB RD Chennai and Telangana SPCB to share past data related to the Jawahar Nagar dumpsite with IIT Mumbai.

Minutes of the meeting is enclosed as *Annexure I*

The Minutes of the Meeting have been shared with TGPCB, GHMC and IIT Bombay on 22.10.2025. Further, as per the action points decided in the meeting, CPCB has shared the reports filed before Hon'ble NGT (SZ) dated 25.09.2023, 14.07.2024 & 26.09.2024 in OA 199/2021, which include past data related to the Jawahar Nagar dumpsite with IIT Bombay.

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*Handwritten signature*  
(एच.डि. वरलक्ष्मी) / H.D. Varalaxmi  
क्षेत्रीय निदेशक / Regional Director  
केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
Central Pollution Control Board  
क्षेत्रीय निदेशालय, गिन्डी, चेन्नई-600 032  
Regional Directorate, Guindy, Chennai-600 032



F. No. CM-13013/19/2020-21-Tech-RD-Chennai/

October 22, 2025

To

1. The Commissioner  
Greater Hyderabad Municipal Corporation  
CC Complex, Tank Bund Road  
Lower Tank Bund, Hyderabad - 500063
2. The Member Secretary  
Telangana Pollution Control Board  
A-3, Paryavaran Bhavan, Sanath Nagar Road  
Sanath Nagar Industrial Estate, Sanath Nagar  
Hyderabad - 500018
3. Prof. D. N. Singh  
Department of Civil Engineering  
IIT Bombay  
Mumbai - 400076

**Sub: Minutes of the meeting held on October 14, 2025 in case of Original Application No. 199 of 2021 (SZ) & IA No. 96 of 2022 (SZ) in the matter of Sh. Shankar Narayana Bala Krishna & Ors. Vs State of Telangana & Ors.**

Sir,

This is in reference to the meeting of the authorities and Professor IIT Bombay held on 14.10.2025 at 4:30PM through Video Conference on above mentioned subject.

The minutes of the meeting is enclosed herewith for kind perusal and necessary action in the matter.

Yours faithfully

(H. D. Varalaxmi)  
Regional Director

**Encl.: As Above**

**Copy to**

1. PS to CCB: For kind information of CCB, please
2. PS to MS: For kind information of MS, please
3. DH UPC -II: For kind information, please

**Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar, Delhi**

**Minutes of the meeting held on October 14, 2025 in case of Original Application No. 199 of 2021 (SZ) & IA No. 96 of 2022 (SZ) in the matter of Sh. Shankar Narayana Bala Krishna & Ors. Vs State of Telangana & Ors.**

The Hon'ble NGT (SZ) vide order dated 06.08.2025 directed Chairman, CPCB to convene a meeting between the authorities and engage IIT Bombay to arrive with a solution for dealing with the legacy as well as the fresh waste generated at Jawahar Nagar dumpsite

In compliance with above NGT direction, CPCB convened a meeting on October 14, 2025 through video conferencing under the Chairmanship of Chairman, CPCB with the officials of Telangana State Pollution Control Board (TGPCB), Greater Hyderabad Municipal Corporation (GHMC) and Prof. D. N Singh, IIT Mumbai (who had prepared the Report on Jawahar Nagar dumpsite) . Member Secretary, CPCB, officials from Head office and Regional Directorate, Chennai also participated in the meeting. The list of participants is enclosed at *Annexure I*.

Chairman, CPCB welcomed the officials of TGPCB, GHMC and Prof. D.N. Singh, IIT Mumbai and briefly highlighted the agenda for the meeting. Subsequently, CPCB made a detailed presentation highlighting the status of capped legacy waste dumpsite at Jawahar Nagar, Hyderabad, findings and recommendations of the Expert Group, constituted as per NGT Directions, related to remediation of capped legacy waste dumpsite. Issue related to dumping of around 120 Lac T of waste on unlined surface and contamination of Ground water & surface water bodies, in and around the dumpsite were highlighted during the presentation. The copy of the presentation made by CPCB is enclosed at *Annexure II*.

Prof. D.N. Singh, IIT Mumbai informed that due to space constraints biomining is difficult in the area.

Chairman CPCB requested him to suggest a solution to the problems faced in the Jawahar Nagar dumpsite as he had the technical expertise in the area. Professor D. N. Singh, IIT Mumbai agreed to provide a solution for the same. He further agreed that he shall submit a brief report on the same before October 28, 2025, for which he may require to visit the Jawahar Nagar dumpsite.

Member Secretary, TGPCB stated that the ground water (14 location) and surface water bodies (3 locations) in and around the dumpsite was being monitored on monthly basis. The analysis results of 08 ground water samples indicated extreme contamination and 06 ground water samples indicated moderate contamination of the ground water. TGPCB further informed that several public complaints were being received by TGPCB regarding odour & water pollution from the Jawahar Nagar site.

Based on deliberations following action points were decided:

1. IIT Mumbai shall provide a solution to the problems faced in the Jawahar Nagar dumpsite. Brief report on the same shall be submitted before October 28, 2025 by IIT Mumbai
2. The solution, as provided by IIT Mumbai, may be implemented by GHMC. The entire cost shall be borne by GHMC.
3. CPCB RD Chennai and Telangana SPCB to share past data related to the Jawahar Nagar dumpsite with IIT Mumbai

The meeting ended with vote of thanks to the Chair.

## List of participants attended the meeting on 14.10.2025

S. No.	Name of official	Designation	Organization
1	Sh. Vir Vikram Singh, IAS	Chairman	Central Pollution Control Board
2	Sh. Bharat Kumar Sharma	Member Secretary	Central Pollution Control Board
3	Sh. R.V. Karnan, IAS	Commissioner	Greater Hyderabad Municipal Corporation
4	Sh. G. Ravi, IAS	Member Secretary	Telangana Pollution Control Board
5	Sh. C. N. Raghu Prasad	Additional Commissioner	Greater Hyderabad Municipal Corporation
6	Dr. D N Singh	Professor	IIT Bombay
7	Smt. Divya Sinha	Director	Central Pollution Control Board
8	Smt. H D Varalaxmi	Regional Director, Chennai	Central Pollution Control Board
9	Smt Poornima B M	Scientist D	Central Pollution Control Board
10	Sh. B. Raghu	Chief Environment Engineer	Telangana Pollution Control Board
11	Sh. D. Krupanand	Joint Chief Environment Engineer	Telangana Pollution Control Board
12	Smt M Sujana Sree	Senior Environment Engineer	Telangana Pollution Control Board
13	Sh. R. Seenivasa Reddy	Executive Engineer	Greater Hyderabad Municipal Corporation
14	Dr. D. Prasad	Senior Environment Scientist	Telangana Pollution Control Board
15	Smt. Bhavaneswari	Assistant Environment Engineer	Telangana Pollution Control Board

Annexure II

**Remediation of GHMC Legacy Waste Dumpsite  
[OA No. 199 of 2021 (SZ)]**



## Background

- The case was registered in Hon'ble NGT (SZ) Chennai on **05.09.2021** by Sh. Shankar Narayanan Bala Krishna against State of Telangana regarding **non-implementation of Solid waste Management (SWM) Rules, 2016** in the state of Telangana especially in Jawahar Nagar, Hyderabad and also **non-implementation of Directions** issued by NGT (PB) Delhi in the matter of OA No. 606 of 2018
- CPCB has submitted **05 reports** dated 24.2.2025, 26.9.2024, 14.7.2024, 16.4.2024 & 25.9.2023 (in compliance to the order dated 29.9.2022 in O A No 606/2018) before the Hon'ble NGT (SZ), Chennai

## **Status of Legacy waste dumpsite**

- **12 Million Tonnes of waste been capped in 125 acres of land**
- **The 125 acres of land on which the waste stored is unlined, as a result of which the groundwater/surface water bodies in and around the area are exposed to hazard of contamination with the leachate generated from the dumpsite**
- **The Groundwater in and around the dumpsite is contaminated**
- **Waste is further being dumped on the capped site leading to further leachate generation**

## Expert Group: Constitution, Findings & Recommendations

### Re-constitution of Expert Group as per NGT Directions

- Officials from National Institute of Hydrology(NIH), Central Ground Water Board ( CGWB) & National Geophysical Research Institute ( NGRI) nominated to the Expert Group
- Replacement of Superannuated officials

### Findings of the Expert Group

- CGWB – 2012 Study has reported high value of TDS, TOC, Sodium & Fluoride in surface & GW
- Capping of dumpsite has been done in violation of SWM Rules 2016 as well as when the matter was subjudice before the Hon'ble NGT & Supreme Court
- Capped waste is contributing to leachate and contamination of GW even three years after capping has been completed
- Contamination of GW underneath the dumpsite ( which could not be monitored ) is expected to be much higher
- As the waste has high moisture content & is biodegradable in nature, there is a potential hazard related to subsidence of the capped site

## **Recommendations of the Expert Group**

- 1.0 Preparation of Feasibility study regarding possibility of remediation of the capped site
  - a) Assessment of extent & trend of contamination of Soil, Groundwater & surface water bodies
  - b) Remedial measures for waste as well as contaminated soil & water bodies
  - c) Assessing potential hazard related to subsidence of the capped site due to settling of waste and remedial measures
  - d) Feasibility of bio-mining (considering volume of waste, space availability, utilization/disposal options for various rejects/by-products expected to be generated during bio-mining, etc.)
  - e) Leachate management
- 2.0 Preparation of DPR based on the Findings of Feasibility Study
- 3.0 Implementation of DPR by GHMC

The Expert Group had recommended that the above activities shall be carried out by a Group of Institutions including IITR, NIH, NGRI & CGWB

## **NGT order dated 06.08.2025**

*“ 1. Even in our earlier order, we have asked the Central Pollution Control Board (CPCB), Telangana State Pollution Control Board and Greater Hyderabad Municipal Corporation (GHMC) to join hands and bring a workable solution as per the established guidelines.*

*2. We feel it appropriate that the Chairman, CPCB would step in at this point of time to convene a meeting between the authorities and engage IIT – Bombay and arrive at a solution, which can be executed smoothly in dealing with the legacy as well as the fresh waste generated.”*

- Matter listed on **28.10.2025** for final hearing

## Observations on IIT Bombay Report

1. Mainly covers characterization of Waste which is found to have high moisture and is biodegradable
2. Recommends that the waste should be capped owing to aforementioned characteristics , However, as per the SWM Rules , unstabilized waste is to be biomined and inert waste may be capped
3. No reference to the following concerns of the Expert Group :
  - Assessment of extent & trend of contamination of Soil, Groundwater & surface water bodies
  - Remedial measures for waste as well as contaminated soil & water bodies
  - Assessing potential hazard related to subsidence of the capped site due to settling waste and remedial measures
- 4.0 No reference to existing legal framework for legacy waste management ( SWM Rules, CPCB Directions & Guidelines)

## Way Forward

1. IIT Bombay to provide Action Plan to prepare the feasibility report & Detailed Project report ( DPR) as per the recommendations of the Expert Group constituted as per NGT Directions
2. The Action Plan to cover the various activities as well as timeline for execution of the same.
3. The Action Plan to be prepared in seven days
4. The Action Plan, Feasibility Report and the DPR to be approved by the Expert Group
5. The cost of preparation of Feasibility report & DPR as well as its implementation shall be borne by GHMC
6. The activities to be coordinated by TGPCB under overall supervision of the Expert Group

**Thank You**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH, CHENNAI**

**ORIGINAL APPLICATION NO. 199 OF 2021 (SZ) & I.A NO. 96 OF 2022 (SZ)**

**IN THE MATTER OF:**

Sri Shankar Narayanan Bala Krishnan & Ors ..... Applicant (s)

Vs

State of Telangana & Ors .....Respondent (s)

**ACTION TAKEN REPORT FILED ON BEHALF OF RESPONDENT NO. 3,  
CENTRAL POLLUTION CONTROL BOARD (CPCB)**

Mr. R.THIRUNAVUKARASU

Counsel for the 3<sup>rd</sup> Respondent

CPCB

M-9444012986